

ITEM NO.1501

COURT NO.13

SECTION IV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 8244/2009

SMT. NARESH KUMARI & ORS.

Appellant(s)

VERSUS

SMT. CHAMELI & ORS.

Respondent(s)

(IA No.248860/2023 - PERMISSION TO FILE ADDL.DOCS./FACTS/ANNEXURES)

Date : 11-12-2024 This matter was called on for pronouncement
of judgment today.

For Appellant(s) Mr. Vivek Singh, Adv.
Mr. Irshad Ahmad, AOR

Mr. Ram Swarup Sharma, AOR

For Respondent(s) Mr. Rameshwar Prasad Goyal, AOR

Mr. Shubham Bhalla, AOR

Hon'ble Mr. Justice Sudhanshu Dhulia pronounced the judgment
of the Bench comprising His Lordship and Hon'ble Mr. Justice
Prasanna B.Varale.

The appeal is dismissed in terms of the signed reportable
judgment, which is placed on the file.

Pending application(s), if any, stand disposed of.

(NIRMALA NEGI)
COURT MASTER (SH)

(RENU BALA GAMBHIR)
COURT MASTER (NSH)